श्रमिक कल्याण समिति

Written Answers

*489. श्री पीत(म्बर् दास:

श्री जगदम्बी प्रसाद यादव :

श्री प्रेम मनोहर :

श्री रसन लाल जैन !

डा० भाई महावीर :

क्या श्रम तथा पुनर्जास मंत्री यह बताने की कुपा करेंगे कि:

- (क) क्या श्रमिक कल्याण समिति का प्रतिवेदन प्राप्त हो गया है ;
- (ख) यदि हां, तो उसकी मुख्य सिफारिशें क्या हः, और
- (ग) इन सिफारिशों पर सरकार की क्या प्रतिक्रियः है ?

tlLabour Welfare Committee

♦489. SHRI PITAMBER DAS: SHRI J. P. YADAV:

> SHRI PREM MANOHAR : SHRI RATTAN LAL JAIN: DR. BHAI MAHAVIR :

Will ihe Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether the report of the Labour Welfare Committee has been received;
- (b) il so. what are its main recommendation's; and
- (c) whal has been ihe reaction of Government to these recommendations?]

श्रम, सेवानियोजन और पुनर्वास मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) जी, नहीं ।

(€T) aflfe (T) 5RVT ^ 3-5FT I

t{THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) No.

- (b) and (c) Do not arise..]
- t[] English translation.

PROJECTION OF PARTY-POLITICAL VIEWS THROUGH A.I.R.

■490. SHR1 A. D. MANI:

SARDAR RAM SINGH:

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

- (a) whether any agreement has been reached between the Government and political parties regarding the use of the All India Radio for the projection of Party-political points of view on the eve of the general elections or midterm election; and
- (b) whether any suggestions have been made by the State Governments on the subject?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (b) No, Sir.

POSTAL STAMPS IN MEMORY OF SAHITYARATHT LAKSMINATH BERBARNA

- 1233. SHRI SRIMAN PRAFULLA GOSWAMI: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:
- (a) the total number of postal stamps issued in commemoration of Sahityarathi Laksminath Berbarna of Assam;
- (b) whether it is a fact thai most of the post offices in the interior ol*
 Assam did not receive the said stamps;
- (c) if so, whether Government received any complaints to that effect; and
- ul) what aclion has been taken by Government to supply these stamps to all the post offices in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH): (a) Twenty lakh copies of the commemorative stamp in honour of the Late Shri Lakshminath Bczbaruah were issued on 5-10-1968.

(b) Yes.

(c) Yes.

(d) Commemorative stamps as distinguished from the regular definitive series of stamps are printed only in limited quantities. Their distribution is therefore, limited to selected post offices and Philatelic Bureaux. Though ordinarily such stamps were to be sold only at the Philatelic Bureau at Shillong, an exceptional procedure was followed in the case of the Bezbaruah stamp which was authorised for issue at all Head Post Offices in Assam. If all post offices even in the Assam Circle alone were to hold the stamps a very large quantity would have had to be printed. Interested parties could however get such corQmemoratives from the Philatelic Bureaux.

However to facilitate the purchase of such stamps, orders have since been issued to authorise all Head Post Offices to sell the stamps, The number of such stamps printed has also been increased to 30 lakhs copies.

गाजियाबाद की मोहन तगर बीवरीज के कर्मचारियों को दिया गया बोनस

1234. श्री सरज प्रसाद : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

- (क) मोहन नगर बीवरीज लिमिटेड, गाजि-याबाद को पिछले तीन वर्षों में प्रति वर्ष कितना-कितना लाभ हुआ और इसका कितने प्रतिशत कर्मचारियों को बोनस के रूप में दिया गया : और
- (ख) क्या यह सच है कि इन कर्मचारियों को दिल्ली क्लाथ मिल्स के मजरी बोर्ड की सिफारिशों के अनुसार बोनस नहीं दिया गया और यदि हां, तो इसके क्या कारण हैं ?

TFBONUS PAID TO WORKERS IN MOHAN NAGAR BREWERIES IN GHAZIABAD

1234. SHR1 SURAJ PRASAD: Will 'he Minister of LABOUR AND REHA-BILITATION he pleased to state:

(a) the amount of profits earned by Mohan Nagar Breweries Ltd.. Ghaziaduring each of the last three years and what percen'a e of it was paid as bonus to the workers; and

(b) whether it is a fact that these workers have not been paid bonus according to the recommendations of the Wage Board of Delhi Cloth Mills and if so, what are the reasons

श्रम, सेवानियोजन और पुनर्वास मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाव) : (क) सुचना उपलब्ध नहीं है। बोनस भुगतान अधिनियम, 1965 के अन्तर्गत इस संस्थान के सम्बन्घ में उत्तर प्रदेश की सरकार ही "उचित सरकार'' है ।

(ख) दिल्ली क्लाथ मिल्स के लिए कोई मजरी बोर्ड नहीं बना है। इसलिए यह प्रश्न नहीं उठता ।

f[THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) The information is not available. The Government of Uttar Pradesh is the 'appropriate Govern-meni" in respect of this establishment under the Payment of Bonus Act. 1965.

(b) There has been no Wage Board of Delhi Cloth Mills; the question, therefore, does not

गाजियाबाद के मोहन नगर बीवरीज लिमिटेड में वेतन का दिया जाना

1235. श्री सुरज प्रसाद : क्या श्रम तथा प्तर्वास मंत्री यह बताने की कृपा करेंगे कि :

- (क) गाजिय।बाद के मोहन नगर बीवरीज लिमिटेड में कितने स्थायी तथा कितने अस्थायी कर्मचारी काम करते हैं और उनमें से कितने पुरुष तथा कितनी महिलाएं हैं;
- (ख) क्या इस कम्पनी में काम करने वाले कर्मचारियों को मासिक बेतन दिल्ली क्लाथ मिल्स के मजरी बोर्ड की सिफारिशों के आधार पर दिया जाना है; और
- (ग) यदि उपरोक्त भाग (ख) का उत्तर 'हां' हो, तो इसके क्या कारण हैं और सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?